

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

OFFICE ORDER

Pursuant to the recommendations of the 'Review Scrutiny Committee/Review DPC' vide its Minutes dated 27.01.2023 and 15.02.2023 in terms of the Judgment dated 25.08.2022 of the Hon'ble High Court of Delhi in W.P. (C) No. 11518/2019 titled as 'Amit Kataria & Ors. Vs. The Office of the District & Sessions Judge (HQ), Delhi & Anr.' AND Order dated 12.10.2022 of Hon'ble High Court of Delhi in LPA No. 575/2022 titled as 'Office of the District & Sessions Judge (HQ), Delhi & Anr. Vs. Sh. Amit Kataria & Ors.', the following the then Junior Judicial Assistants are hereby granted retrospective promotion to the post of Judicial Assistant in the Pay Band of Rs.9300-34800+GP-4600 (PB-II) w.e.f. the dates as mentioned against their names:

S. No.	Name	Father's/Spouse Name	Date of Promotion	
			Actual	Notional
1	Amit Kataria	A.S. Kataria	05.06.2008	24.05.2008
2	Rahul Bhatnagar	Mannohan Krishan Bhatnagar	27.08.2008	02.08.2008
3	Javed Akhtar	Salim Ahmed	10.12.2008	22.08.2008
4	Ajay Verma	R.P. Verma	30.06.2008	26.05.2008
5	Ashwani Maithani	C.P. Maithani	01.11.2008	22.08.2008
6	Gir Raj Singh	Prahlad Singh	18.07.2008	24.05.2008
7	Ruchika Bisht	G.S. Bisht	18.12.2008	22.08.2008
8	Ghanshyam Prasad	Gauri Shankar	10.07.2008	24.05.2008
9	Gulshan Nagpal	Late P.D. Nagpal	19.06.2008	24.05.2008

Girish Kathpalia
17.02.2023
(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi & .

No. 14729-14779
/S&P(JJAs)/Admn.II(C)/2023

Dated, Delhi the 17 FEB 2023

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the present order amongst the officials concerned.
2. P.S. to the undersigned.
3. All the DDOs/AOs/AAOs, Accounts Branch, Delhi/New Delhi.
4. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branches.
5. The concerned Pay Bill Clerks, all District Courts, Delhi/New Delhi.
6. The Dealing Official, Personal File Seat, Admn.-II (C), THC, Delhi.
7. The Dealing Official, ACR Cell, THC, Delhi.
8. The Dealing Official, LAYERS Seat for uploading on LAYERS.
9. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.

Girish Kathpalia
Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi & .
